

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 135(ND)/11

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

**NAME OF THE COMPANY:** Mr. Navneet Garg Vs. M/s Radiant Cement Pvt. Ltd. &Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

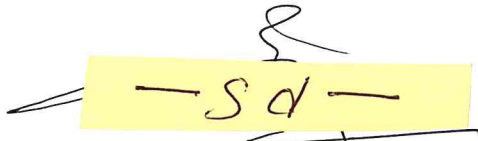
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
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|  | For the Petitioner (s) : | Mr. K. Datta, Advocate<br>Mr. Shantanu Parashar, Advocate |  |  |
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|  | For the Respondent (s) : | Mr. P. Nagesh, Advocate<br>Mr. Dhruv Gupta, Advocate |  |  |
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**ORDER**

No time left. Post lunch one of us (Member Technical) would be sitting in the Special Bench. In view of the same, adjourned to 8<sup>th</sup> October, 2017. In the meantime, Ld. Counsels for the parties have proposed to initiate talks of a possible compromise.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**